

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 216
(IB)-980(ND)2020

IN THE MATTER OF:

M/s. Viswaroopa Info Services India Private Limited	...	Applicant/Petitioner
Versus		
M/s. Siti Vision Digital Media Private Limited	...	Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.02.2021

CORAM:

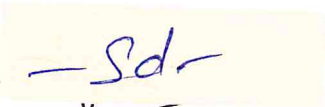
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Shivam Singh, Mr. Harpreet Singh Gupta, Mr. Harsh Choudhary, Mr. Vidur Dwivedi (Advocates) for Respondent

ORDER

On request of the Respondent, list the matter on 15.03.2021. In the meantime, Respondent is directed to settle the matter failing which, the matter will be proceeded according to the provision of Law.


**(L.N. GUPTA)
MEMBER (T)**


**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**